

Annexure-3

Name of the Corporate Debtor Natems Sugar Private Limited; Date of Commencement of CIRP - 10-02-2025; List of Creditors as on 05.03.2026

List of Operational Creditors (Workmen)

SI No.	Name of Authorised representative, if any	Name of Workman	Date of Claim received		Amount Claimed	Amount of our claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
			Date of receipt											
1	Sumit Kumar IAS, The District Collector, Chittoor, Andhra Pradesh 517002	All employees of Natems Employees union	25-02-2026		12,91,30,000	-	Unsecured	No	-	-	-	12,91,30,000	-	The District Collector, Chittoor has submitted the Claim on behalf of employees/workmen of Natems Employees Association
2	Natems Sugar Corporation Employees Union	All employees of Natems Employees union	25-02-2026		15,55,08,157	-	Unsecured	No	-	-	-	15,55,08,157	-	Employees Association has filed claim and the claim on behalf of Emp Association is also filed by District Collector, Chittoor, as above
Total					28,46,38,157							28,46,38,157		

FOR NATEMS SUGAR PRIVATE LIMITED
(CIN: U19421G2014PTC093249)

CS Dr. Ahalada Rao Vummenthala
Interim Resolution Professional
IBBI/IPA-002/IP-N00074/2017-2018/10172
AFA Valid: 27/11/2025 to 31/12/2026